

HIGH COURT OF SIKKIM

GANGTOK

No.: 05...../HCS/ESTH

Date:- 21.05.2025.....

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, is hereby pleased to redesignate the post of **Supervisor(Level-7) (Group 'C')**, indicated at Sl. No.21 of **Schedule II'A'** to the High Court of Sikkim(Recruitment, Conditions of Service and Conduct) Rules, 1998, as **Supervisor(Protocol & Management)**, High Court of Sikkim, with immediate effect, subject to the condition that, as and when required, the incumbent will also look after Housekeeping and Maintenance.

By Order,

sd/-

(Prajwal Khatiwada)
Registrar General

Memo No. 2141-52...../HCS/ESTH

Date : 21.05.2025.....

Copy to:-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Secretary, Department of Personnel, Adm., Reforms & Training.
5. The Additional Secretary, Home Department, Government of Sikkim, for publication in the Government Gazette.
6. Supervisor(Protocol & Management), High Court of Sikkim.
7. Supervisors(Housekeeping & Maintenance), High Court of Sikkim.
8. Officer on Special Duty, High Court of Sikkim.
9. Assistant Registrar(General), High Court of Sikkim.
10. All Section In-charge, High Court of Sikkim.
11. The Computer Cell, High Court of Sikkim.
12. Notice Board.
13. Guard file, and
14. File.


Joint Registrar